

**Teachers of Delhi Senior Schools Acting  
as Office-Bearers of Teachers  
Cooperative Society**

9736. SHRI MOHD. MAHFOOZ ALI KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have received reports that some teachers serving in Senior Secondary Schools in Delhi have been continuing as office-bearers of the Delhi School Teachers Cooperative House Building Society Limited Delhi since 1975;

(b) if so, whether necessary permission had been taken by them to hold these offices;

(c) if not, the action taken against them for violating the conduct rules;

(d) whether as office-bearers of the society they are pursuing more than 100 cases in different courts initiated by them besides attending to other work of the society;

(e) whether Government have also received reports that their assets have over the years grown disproportionately to their lawful income;

(f) whether Government have also received complaints about their most unsatisfactory performance of their teaching duties; and

(g) if so, the action proposed to be taken against them?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) Yes Sir.

(b) and (c). No permission is necessary for being office-bearers of such society.

(d) As per Delhi Administration, this society has engaged the services of a legal advisor/pleader.

(e) There is no complaint on the record of the Education Department of Delhi Administration in this regard.

(f) No, Sir.

(g) Does not arise.

**Higher Pay Scales for the Technical Staff  
of Central Hindi Directorate and  
Commission for Scientific  
and Technical Terminology**

9737. SHRI BANWARI LAL PUROHIT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether various high powered committees have from time to time recommended higher pay scales for the technical staff of the Central Hindi Directorate and Commission for Scientific and Technical Terminology; and

(b) if so, the reasons for not implementing the recommendations so far?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) and (b). In April, 1980, a Committee recommended a running scale of pay for the technical staff of Central Hindi Directorate and Commission for Scientific and Technical Terminology. Government found, after due examination of all aspects of the matter, that this recommendation could not be accepted. The IV Pay Commission has not also recommended higher pay scales for the technical staff of Central Hindi Directorate/Commission for Scientific and Technical Terminology.

**Installation of Telephones in Rooms of  
Senior Doctors in Dr. Ram Manohar  
Lohia Hospital**

9738. SHRI DHANUSHKODI ATHITHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the capacity of the Tele-

phone Exchange installed at Dr. Ram Manohar Lohia Hospital, New Delhi;

(b) whether the telephones installed in the rooms of senior doctors years ago, have been disconnected recently;

(c) if so, the reasons therefor; and

(d) the steps Government propose to take to have the full utilisation of the Telephone Exchange and instal the telephone again the rooms of senior doctors?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) 30 junctions and 300 extensions.

(b) to (d). No telephones were disconnected from the rooms of senior doctors recently. The telephone exchange of Dr. Ram Manohar Lohia Hospital is being fully utilised.

**Fast Express Train between Rourkela and Bhubaneswar via Chakradharpur and Tatanagar**

9739. SHRI SRIBALLAV PANIGRAHI:  
SHRI RADHAKANTA DIGAL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to introduce a fast express train between Rourkela and Bhubaneswar via Chakradharpur and Tatanagar;

(b) if so, whether the proposal is proposed to be implemented during 1988-89; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) Adequate travel facilities are available at present.

[Translation]

**Anti-Mosquito Fogging in Delhi**

9740. SHRIMATI VIDYAVATI CHATURVEDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether anti-mosquito fogging through motor vans has been discontinued in the Union Territory of Delhi; and

(b) if not, the area-wise number of such motor vans used for this purpose at present in Delhi and the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). As per the information received from Municipal Corporation of Delhi, antimosquito fogging through motor vans has not been discontinued in the Union Territory of Delhi.

At present, 16 fogging machine on motor van have been put into operation. Zone-wise distribution is as under:--

C.L. Zone	:	2
Shahdara	:	2
West Zone	:	3
City Zone	:	1
Najafgarh	:	1
Narela	:	1
New Delhi	:	2
South & Mehrauli	:	1
Headquarter	:	3

(one machine is regularly operating for SP & KB Zone from HQ strength)

[English]

**Rail Facilities in Punjab**

9741. SHRI KAMAL CHAUDHRY: Will